

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1108/(MAH)/2017  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES:


Superways Enterprises Pvt.Ltd.

V/s.

Topworth Steel & Power Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Mustafa Doctor (Sr Advocate for Mayur Kheneleparka, Devesh Juve kar, Rishabh Jaisani, Hitesh Agarwal for Corporate Debtor		
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ORDER

CP No.1108/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter tomorrow on 29.6.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)